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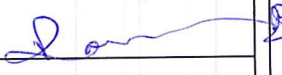
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.07.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.548/2018 in CP No.81/241/HDB/2018
NAME OF THE COMPANY	Kaveri Seed Company Ltd
NAME OF THE PETITIONER(S)	Venkateswara Rao Narsingu & another
NAME OF THE RESPONDENT(S)	Kaveri Seed Company Ltd & 3 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar V V R Ramesh	Adv	99630 33314 9849520220	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sri Preethi	Adv	9966775212	
A Sanelly Devi			

ORDER

Counsel for Petitioners is present. Counsel for Respondents is also present. IA 545/2018 is also listed today.

List this IA along with main petition on 09.08.2019 for hearing.


Member (J)

Binnu